

&ITEM NO.806

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRL.M.P. No.3934-3937 of 2016

IN

Criminal Appeal No(s). 148-151/2014

ANJUM KHAN & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 02/03/2016 These Crl.MPs were mentioned today.

CORAM :

HON&#39;BLE THE CHIEF JUSTICE

HON&#39;BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s)

Mr. Shakeel Ahmed, Adv.

For Respondent(s)

Mr. Gaurav Bhatia, AAG (U.P.)

Mr. Garvesh Kabra, Adv.

Mr. abhishek Chaudhary, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the application for interim bail in due course before an appropriate Bench.

(Ashok Raj Singh)

Court Master

(Veena Khera)

Court Master